

High Court of Jammu and Kashmir at Srinagar.

To,

The Principal Distt. & Sessions Judges,

All.

No: 5000-21/A-c Dated: 14-5-2016

Sub:- Furnishing of information regarding NPS employees.

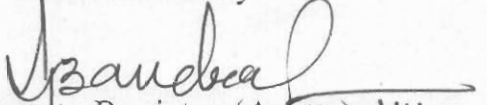
Sir,

I am to request you to direct all the concerned courts falling under your jurisdiction to furnish the requisite information to this Registry within a period of one week as per format given below:

S.No	Name of the Court	Name of the officer/official	Date of appointment	Sanctioned Pay scale	Basic pay as on date	Date of increment	Monthly 10% contribution
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Treat the matter as most urgent.

Yours faithfully.


Deputy Registrar(Accts) 14/5